

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 31/Admin. (Services)/2019 Dated: Allahabad: January 17, 2019

Subject: Regarding Proposal for Refresher Training Programme for Additional District & Sessions Judges (Round-1) under 14th Finance Commission Scheme at JTRI, U.P., Lucknow.

Madam,

With reference to your Letter No. RT-18/JTRI-095 Dated 15 January, 2019 on the above subject, I have been directed to say that the Hon'ble Court has been pleased to approve the schedule of Refresher Training Programme for Additional District & Sessions Judges (Round-1) from 21.01.2019 to 25.01.2019 under 14th Finance Commission Scheme at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Court has also been pleased to nominate the officers mentioned in enclosed List 'A' excluding the names of Sri Avnish Saxena, Registrar (J) (Listing) High Court, Allahabad(at sl. no. 4), Sri Sanjiv Kumar, O.S.D.(J), High Court, Lucknow Bench, Lucknow(at sl. no. 7), Sri Sudhir Kumar-III, Registrar(J)(Budget)High Court, Allahabad(at sl. no. 8), Sri Sushil Kumar Rastogi, Registrar(J)(S&A/Seniority), High Court, Allahabad(at sl. no. 9), Sri Deepak Swaroop Saxena, O.S.D.(J) High Court, Lucknow Bench(at sl. no. 10), Sri Vinod Singh Rawat, O.S.D.(J)(Computer), High Court, Allahabad (at Sl. No. 12), Km. Rekha Agnihotri, Joint Registrar(J)(Listing), High Court, Lucknow Bench (at sl. no. 20), Sri Pushpender Singh, O.S.D.(J) High Court, Allahabad (at sl. no. 30), Sri Anupam Goyal, A.D.J.(FTC), Lalitpur, Sri Gobari Prasad, A.D.J., Sonbhadra and Sri Ashok Kumar Singh-VI, A.D.J., Budaun for aforesaid Refresher Training Programme (Round-1) from 21.01.2019 to 25.01.2019 at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Encl: As above

Yours faithfully,

Sd/

(Atul Srivastava)
Joint Registrar (Judicial) (Services)

No. 31 (i)/Admin. (Services)/2019 Dated: January 17, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow.

3. Sri Kaushalendra Yadav, Special Secretary & Additional L.R. (Sansdiya Karya V.) Government of U.P., Lucknow, Sri Pankaj Kumar Upadhyay, Secretary Lok Ayukta, Lucknow, Sri Ram Nagina Yadav, Additional Director (Training), Institute of Judicial Training & Research, Lucknow, Dr. Humayun Rasheed Khan, Special Secretary & Additional L.R.(Legal Cell) Supreme Court of India, New Delhi, Sri Divaker Dwivedi, Legal Advisor, Excise Commissioner U.P., Allahabad with the request to kindly attend the said training.
4. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
5. O.S.D.(Judicial)(Computer), High Court, Allahabad.

Encl: As above

Sd/
(Parimal Chaturvedi)
Assistant Registrar (Services)

Judicial Training & Research Institute, U.P. Lucknow

Refresher Training Programme For Addl. District & Sessions Judges

Duration: 21.01.2019 to 25.01.2019

Sl. No	Batch	I.D.	DOR	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	1983	5105	30.06.2020	INDRISH KUMAR	1st Addl. District & Sessions Judge	Firozabad
2.	DHJS-2000	1491	31.10.2020	RAM ACHAL YADAV	Addl. District & Sessions Judge	Moradabad
3.	1987	5427	31.05.2020	DR. ASHOK KUMAR SINGH-IV	1st Addl. District & Sessions Judge	Gautambuddha Nagar
4.	2007-DHJS	6527	28.02.2031	AVNISH SAXENA	Registrar (Jud.) (Listing), High Court	Allahabad
5.	DHJS-2007	6529	31.12.2030	ANIL KUMAR JHA	Addl. District & Sessions Judge	Mathura
6.	1987	5457	30.09.2021	KAUSHALENDRA YADAV	Spl. Sec. & Addl. LR (Sansadiya Karya V), Government of U.P.	Lucknow
7.	1988	5466	28.02.2026	SANJIV KUMAR	O.S.D. (Judicial), High Court	Lucknow
8.	1988	5602	30.09.2022	SUDHIR KUMAR-III	Registrar (Jud.) (Bud.), High Court	Allahabad
9.	1988	5605	30.06.2022	SUSHIL KUMAR RASTOGI	Registrar (Jud.) (S&A/Seniority), High Court	Allahabad
10.	1988	5606	30.09.2022	DEEPAK SWAROOP SAXENA	O.S.D. (Judicial), High Court	Lucknow
11.	2009-DHJS	1891	31.12.2030	SATENDRA KUMAR	IIInd A.D.J./Spl. J. (SC/ST, Prev. of Atroci Act)	Kannauj
12.	2009-DHJS	1893	31.12.2030	VINOD SINGH RAWAT	O.S.D. (Judicial), High Court	Allahabad
13.	1989	5686	30.06.2020	PANKAJ KUMAR UPADHYAY	Secretary, Lok Ayukta	Lucknow
14.	1999	5932	31.08.2034	UMESH KUMAR SIROHI	1st Addl. District & Sessions Judge	Lalitpur
15.	1990	5736	31.07.2025	MANOJ KUMAR SHUKLA	IIInd A.D.J./Spl. J. (U.P. Dacoity A.A)	Lalitpur
16.	1990	5737	31.07.2026	RAM NAGINA YADAV	Addl. Director (Training), Inst. of Judl. Training & Research	Lucknow
17.	2012-DHJS	2021	30.09.2033	AJAY KUMAR SRIVASTAVA	IVth Addl. District & Sessions Judge	Kannauj
18.	1990	5818	31.05.2025	ANIL KUMAR-II	VIIIth Addl. District & Sessions Judge	Agra
19.	1990	5805	31.12.2024	SMT. BPI. ESH SINGH	Principal Judge, Family Court	Mirzapur
20.	1997	5832	30.04.2028	KM. REKHA AGNIHOTRI	Jt. Registrar (Jud.) (Listing), High Court	Lucknow
21.	1997	5843	31.10.2030	SMT. RAJANI SINGH	IIInd Addl. District & Sessions Judge	Rampur
22.	1999	5980	31.12.2027	SMT. PRITI SRIVASTAVA-I	Principal Judge, Family Court	Kannauj
23.	2014-DHJS	2177	30.06.2032	LALIT NARAYAN JHA	A.D.J. (FTC)	Maharajan
24.	1999	5991	31.12.2025	HIRA LAL-III	IIIInd A.D.J./Spl. J. (U.P. Dacoity A.A)	Elah
25.	1999	5939	31.10.2029	SMT. MAMTA GUPTA	IIIInd Addl. District & Sessions Judge	Kanpur Nagar
26.	1999	5946	31.08.2030	DR. (SMT) JAYA PATHAK	A.D.J. (FTC)	Ballia
27.	1999	5993	30.06.2031	SMT. SHIVANI JAISWAL	IVth Addl. District & Sessions Judge	Gautambuddha Nagar
28.	1999	6000	31.01.2026	VIJESH KUMAR	Principal Judge, Family Court	Kasganj
29.	2000	6068	28.02.2029	VINAY KUMAR SINGH-III	Spl. J. Spl. C.No 2 (Pre. Cor. Act)	Lucknow
30.	2003	6241	31.08.2034	PUSHPENDER SINGH	O.S.D. (Judicial), High Court	Allahabad
31.	2003	6177	31.12.2029	KAMLESH KUMAR PATHAK	IVth Addl. District & Sessions Judge	Kaushambi
32.	2003	6183	30.04.2037	DR. HUMAYUN RASHEED KHAN	Spl. Sec. & Addl. L.R. (Legal Cell), Supreme Court of India	New Delhi
33.	2003	6195	31.10.2039	SMT. SONICA CHOUDHARY	A.D.J. (FTC)	Budaun
34.	2003	6265	30.06.2036	DIVAKER DWIVEDI	Legal Adviser, Excise Commissioner U.P.	Allahabad
35.	2003	6266	31.01.2038	SMT. AMRITA SHUKLA	XXIIIInd Addl. District & Sessions Judge	Agra
36.	2003	6267	30.06.2041	SMT. SHAILA	A.D.J. (FTC)	Gautambuddha Nagar
37.	2003	6511	31.01.2034	RAJAT VERMA	Addl. District & Sessions Judge	Kairana-Shamli at Kairana

Attached to District HQ

2007DHJS	6521	31.08.2024	ANUPAM GOYAL	Attached to District HQ from 01/05/18	Lalitpur
5909	1997	30.06.2023	GOBARI PRASAD	Attached to District HQ from 08/10/14	Sonbhadra
5936	1999	31.07.2032	ASHOK KUMAR SINGH-VI	Attached to District HQ from	Budaun